

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-78/2022/2129/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Subhabrata Datta,
Member, MACT, Cachar.

Dated Guwahati the th 25 March, 2025.

Sub: **Casual leave.**

Ref:- Your letter No.SMACT/14/1/5/186 dated 24.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.03.2025, along with station leave permission from the morning of 24.03.2025 till the morning of 25.03.2025.** The District & Sessions Judge, Cachar and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-78/2022/2130 - 2131 /A, dated , 25-03-2025
Copy to :

1. The District & Sessions Judge, Cachar.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

[Handwritten signature]